

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1366**  
ANSWERED ON 09.02.2021

DEVELOPMENT WORKS UNDER MGNREGS

1366. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:  
SHRI BALAK NATH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Kutcha and Pucca developmental works undertaken under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last five years along with the details of the costs and locations thereof;
- (b) the District-wise details in the State of Rajasthan and Maharashtra;
- (c) whether the Government is undertaking the works regarding construction of contour bunding and pits related work in the fields by carrying out amendments under the aforesaid scheme in order to provide relief to the farmers;
- (d) if so, the district-wise details of such works along with the number of beneficiaries in the State of Rajasthan & Maharashtra; and
- (e) whether the Government proposes to include the use of machinery also by carrying out amendment in this scheme and if so, the details thereof?

**ANSWER**

MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) There are 262 works which are permissible under Mahatma Gandhi NREGS, of which 182 kinds of works relate to Natural Resources Management (NRM) and out of the 182 NRM works, 85 are water related. 164 of the total works are related to Agriculture and Allied Activities works. These works are derived from Schedule I of the Act. In the Schedule I, the works have been classified under major categories as under;

- I. Category:A : Public works relating to Natural Resource Management
- II. Category:B : (Community assets or Individual assets) for vulnerable sections (only for households in Paragraph 5)
- III. Category:C :Common Infrastructure (Including for NRLM) Compliant Self Help Groups
- IV. Category: D: Rural Infrastructure

In the MIS of Mahatma Gandhi NREGA, provision has been made to capture the details of works in 17 categories. The categories are at Annexure.

(b) The category-wise category details for the States of Rajasthan and Maharashtra is at **Annexure-I**.

(c) & (d) As per Schedule I, section 4(3), Para 4(I): Category : A: Public works relating to Natural Resource Management (ii) Watershed management-works such as contour trenches and contour bunds are permissible activities under Mahatma Gandhi NREGA.

These works are permissible for community as well as individual beneficiaries. The number of beneficiaries covered under Contour bund/trench work in the State of Rajasthan and Maharashtra are 6888 and 1640 respectively. The details of individual works related to contour bunding and contour trenches taken up in the States of Rajasthan and Maharashtra under Mahatma Gandhi NREGS are at **Annexure-II**.

(e) Para 22 of Schedule-1, Mahatma Gandhi NREGA, lays down that “As far as practicable, works executed by the programme implementing agencies shall be performed by using manual labour and no labour displacing machine shall be used.” However there may be activities in executing works, which cannot be carried out by manual labour, where use of machine may become essential for maintaining the quality and durability of work to be completed under Mahatma Gandhi NREGS. A suggested list of machines which can be used under Mahatma Gandhi NREGA, are at **Annexure-III**.

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**ANNEXURES referred to in reply to unstarred Q.No. 1366 for answer in Lok Sabha on 09.02.2021**

**Annexure-I**

1	<b>Rural Infrastructure</b>
2	<b>Bharat Nirman Sewa Kendra</b>
3	<b>Coastal Areas</b>
4	<b>Drought Proofing</b>
5	<b>Fisheries</b>
6	<b>Flood Control and Protection</b>
7	<b>Food Grain</b>
8	<b>Land Development</b>
9	<b>Micro Irrigation Works</b>
10	<b>Other Works</b>
11	<b>Play Ground</b>
12	<b>Renovation of traditional water bodies</b>
13	<b>Rural Connectivity</b>
14	<b>Rural Drinking Water</b>
15	<b>Rural Sanitation</b>
16	<b>Water Conservation and Water Harvesting</b>
17	<b>Works on Individuals Land (Category IV)</b>

## Annexure-II

<b>CONTOUR BUND/TRENCH TAKEN UP FOR INDIVIDUAL BENEFICIARY UNDER MAHATMA GANDHI NREGA-RAJASTHAN (so far)</b>					
S No.	District	ONGOING		COMPLETED SINCE INCEPTION	
		NUMBER OF WORKS	EXPENDITURE IN RS.(LAKH)	NUMBER OF WORKS	EXPENDITURE IN RS.(LAKH)
1	AJMER	46	6.54	189	71.38
2	ALWAR	11	5.33	55	31.43
3	BANSWARA	6	1.19	18	15.59
4	BARAN	2	0.08	18	5.98
5	BARMER	6	9.4	9	19.31
6	BHARATPUR	6	0.24	202	53.4
7	BHILWARA	62	29.04	55	38.11
8	BIKANER	9	4.42	15	5.44
9	BUNDI	18	9.89	121	61.33
10	CHITTORGARH	8	2.08	16	5.62
11	CHURU	0	0	5	6.18
12	DAUSA	23	8.88	38	15.6
13	DHOLPUR	0	0	1	1.18
14	DUNGARPUR	18	4.39	5	2.04
15	HANUMANGARH	3	0.05	3	2.74
16	JAIPUR	7	4.41	23	6.69
17	JAISALMER	23	25.82	16	34.1
18	JALORE	4	3.22	4	1.3
19	JHALAWAR	1309	861.77	3460	3763.59
20	JHUNJHUNU	1	1.06	11	2.44
21	JODHPUR	15	10.28	51	9.35
22	KARALI	2	2.38	0	0
23	KOTA	182	33.98	240	80.24
24	NAGOUR	3	2.62	22	15.95
25	PALI	9	5.09	16	10.93
26	PRATAPGARH	1	0.04	1	0.05
27	RAJSAMAND	8	2.23	51	13.72
28	SAWAI MADHOPUR	0	0	62	50.79
29	SIKAR	1	1.53	6	7.04
30	SIROHI	9	0.24	1	0.27
31	SRI GANGANAGAR	0	0	14	10.96
32	TONK	27	18.34	116	91.66
33	UDAIPUR	4	1.76	221	114.71
	Total	1823	1056.3	5065	4549.12

<b>CONTOUR BUND/TRENCH TAKEN UP FOR INDIVIDUAL BENEFICIARY UNDER MAHATMA GANDHI NREGA-MAHARASTRA (so far)</b>					
<b>S No.</b>	<b>District</b>	<b>ONGOING</b>		<b>COMPLETED SINCE INCEPTION</b>	
		<b>NUMBER OF WORKS</b>	<b>EXPENDITURE IN RS.(LAKH)</b>	<b>NUMBER OF WORKS</b>	<b>EXPENDITURE IN RS.(LAKH)</b>
1	AHMEDNAGAR	0	0	36	10.82
2	AKOLA	0	0	2	0.83
3	AMRAVATI	1	0.53	3	2.93
4	AURANGABAD	0	0	1	1.47
5	BEED	0	0	1	1.9
6	BHANDARA	0	0	6	2.02
7	BULDHANA	0	0	0	0
8	CHANDRAPUR	10	21.7	131	353.54
9	GADCHIROLI	169	173.17	19	17.94
10	GONDIA	0	0	2	0.51
11	HINGOLI	0	0	1	0.77
12	JALGAON	0	0	2	2.15
13	JALNA	1	2.59	8	6.65
14	KOLHAPUR	0	0	0	0
15	LATUR	0	0	4	9.1
16	NAGPUR	0	0	1	0.59
17	NANDED	26	5.62	153	33.8
18	NANDURBAR	0	0	7	13.27
19	NASHIK	3	0.27	11	4.56
20	PALGHAR	0	0	7	13.75
21	PUNE	0	0	1	0.18
22	RAIGAD	3	0.54	242	52.94
23	RATNAGIRI	0	0	1	0.18
24	SANGLI	0	0	0	0
25	SATARA	3	0.23	378	60.11
26	SINDHUDURG	0	0	16	1.81
27	SOLAPUR	1	0.1	6	1.03
28	THANE	9	4.53	176	23.31
29	WARDHA	0	0	11	14.29
30	WASHIM	1	1.73	0	0
31	YAVATMAL	12	1.7	175	32.34
	<b>Total</b>	<b>239</b>	<b>212.71</b>	<b>1401</b>	<b>662.79</b>

### Annexure-III

#	Name of work as per para 4.(1) of Schedule-1, MGNREGA	Name of Activity	Name of Machine(s) that can be used
1.	I. Category A: Public Works Related to NRM	i) Compaction of earthen embankment in 15 to 23 cm layers, at optimum moisture content	i) Plate Rammers / Vibrating plate compactors / vibro tampers ii) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller.
2.	II. Category B: (i) Improving productivity of lands, dug wells	i) The excavation/ deepening of dug well	i) Pump set for dewatering, ii) Tractor mounted Compressor hammer for rocky strata, iii) Lifting device/ Chain pulley (motorised)
3.	IV. Category D: (ii) Road connectivity	i) Compaction of earthen embankment in 15 to 23 cm layers, at optimum moisture content	i) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller. ii) Trailer mounted water browser
		ii) Compaction of morum/ gravel in 15 to 20 cm layers at optimum moisture content	i) Static smooth wheeled roller of 8 - 20 ton weight/ Power roller / Sheep foot roller / Pneumatic tyred roller / Vibratory roller / Grid roller. ii) Trailer mounted water browser
		iii) Mixing of cement concrete.	i) Mechanical Mixer
		iv) Compaction of cement concrete	i) Mechanical Vibrator
		v) Cutting of joint in Cement Concrete	i) Concrete joint cutter
4.	IV. Category D: (v) Construction of building	i) RCC Footing, Column, Beam and Roof	i) Mechanical mixer and Mechanical vibrator
5.	IV. Category D: (vii) Production of building materials	i) For compressing Compressed Stabilised Earthen Blocks (CSEB)	i) Machine for making CSEB.
		ii) For production of fly ash bricks/ blocks	ii) Pan mixer & Brick/ block making machine (Vibratory table/ Hydraulic press)
6.	I. Category A: (v) Afforestation, tree plantation in common and forest lands	i) Digging pits for plantation, which cannot be done manually in Usar areas, where there is Kankar pan and soil is alkaline with pH more than 8.5.	i) Mechanical Auger

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